

Securities Appellate Tribunal

IN THE COURT OF /CORAM: HON'BLE JS. TARUN AGARWAL, PRESIDING OFFICER /HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION3005-AT 11.00A.M.

769-MA AND RAHEARING-COURTCODE-HEARING-11.05AM

1	Misc. Application	181/2022 (/0000)	C.R. JAIN AND CO Vs. SEBI AND ANR.	Thakordas and Madgavkar Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000298/2019)

	Review Application	9/2022	C.R. JAIN AND CO Vs. SEBI AND ANR.	Thakordas and Madgavkar Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000298/2019)

2	Misc. Application	254/2022	V K DUA AND CO. Vs. SEBI AND ANR.	Thakordas and Madgavkar Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000387/2018)

802MAHEARING-COURTCODE-MAHEARING-AT11.08A.M

3	Misc. Application	356/2022	MR. SHANKAR AGGARWAL-SEEKING MODIFICATION Vs. DISH TV INDIA LTD AND ORS VS SEBI	SAHIL MAHAJAN ADVOCATE
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(Main Matter Number :SEBI Appeal/0000115/2022)

	Misc. Application	354/2022	MR. SHANKAR AGGARWAL-URGENT HEARING Vs. DISH TV INDIA LTD AND ORS VS SEBI	SAHIL MAHAJAN ADVOCATE
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(Main Matter Number :SEBI Appeal/0000115/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	355/2022	MR. SHANKAR AGGARWAL- IMPLEADMENT APP Vs. DISH TV INDIA LTD AND ORS VS SEBI	Sahil mahajan advocate

(Main Matter Number :SEBI Appeal/0000115/2022)

18-DISPOSAL-SHORTFALLFUNDS-AT11.10AM

4	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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21-ADMISSIONDISPOSAL-PREFERENTIALISSUE-AT-11.12 AM

5	SEBI Appeal	114/2021	Geeta M. Saraf Vs. SEBI	
10	SEBI Appeal	115/2021 (/0000)	Manoharlal Saraf Vs. SEBI	
	SEBI Appeal	116/2021	Terrascope Ventures Ltd. Vs. SEBI	Profess Law Associates Vidhii Partners

355-ADMDISPOSAL-COURTCODE-SOMAGDR-AT-11.14A.M.

6	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay K. ASHAR AND CO
Sub Matter :		Misc. Application/0000674/2021		
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate K. ASHAR AND CO
Sub Matter :		Misc. Application/0000731/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay K. ASHAR AND CO
Sub Matter :		Misc. Application/0000768/2021		
	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :		SEBI Appeal/0000461/2021)		
	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :		SEBI Appeal/0000462/2021)		
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :		SEBI Appeal/0000463/2021)		
<u>91-DISPOSAL-COURTCODE-CLAIMREJECTED-AT 11.16 A.M.</u>				
7	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) :		Misc. Application/0001125/2021		
	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :		SEBI Appeal/0000815/2021)		
	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter :		Misc. Application/0001405/2021		
Sub Matter :		Misc. Application/0000351/2022		
	Misc. Application	351/2022	Manisha Anand Dsilva- JOINDER AS A NECESSARY PARTY Vs. NSEIL	Shah and Ramaiya MKA and Co.
(Main Matter Number :		SEBI Appeal/0000815/2021)		

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CIVIL CAUSE LIST OF DATE :30/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>47-DISPOSAL-COURTCODE-WINSOMEGDR-AT11.18 A.M.</u>				
8	SEBI Appeal	716/2021 (/0000)	Winsome Yarns Ltd Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0001218/2021				
23	SEBI Appeal	717/2021	Manish Bagarodia Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0001328/2021				
Sub Matter(Disposed) : Misc. Application/0000338/2022				
Sub Matter(Disposed) : Misc. Application/0000339/2022				
	SEBI Appeal	745/2021 (/0000)	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter : Misc. Application/0001306/2021				
Sub Matter : Misc. Application/0001307/2021				
Sub Matter : Misc. Application/0000313/2022				
	Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
	Misc. Application	1307/2021	ARUN PANCHARIYA- Delay Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
	Misc. Application	313/2022	SEBI DELAY IN FILING REPLY Vs. ARUN PANCHARIYA	VIDHI PARTNERS Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)				
<u>618DISPOS-COURTCODE-PUBLICANNOUNCEMENT-AT11.20A.M.</u>				
9	SEBI Appeal	748/2021	RELIANCE INDUSTRIES HOLDING PRIVATE LTD. AND ORS. Vs. SEBI	AZB AND PARTNERS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) :		Misc. Application/0000018/2022		
Sub Matter :		Misc. Application/0000273/2022		
	Misc. Application	273/2022	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. Relaince Industries Holding Pvt..Ltd. and Ors	k.Ashar and co.
(Main Matter Number :SEBI Appeal/0000748/2021)				
<u>733-ADMDISPOSAL-CODE-DIRECTORSLIABILITY-AT11.21A.M</u>				
10	SEBI Appeal	117/2022	Ajoy Sankar Sanyal Vs. SEBI	Legal Assistance Advocates And Legal Consultants Khare Legal Chambers
	Sub Matter :	Misc. Application/0000361/2022		
	Misc. Application	361/2022	SEBI-DELAY IN FILING REPLY Vs. AJAY SANKAR SANYAL	Khare Legal Chambers
(/0000)				
(Main Matter Number :SEBI Appeal/0000117/2022)				
<u>736-DISPOSAL-CODE-INVESTIGATIONALLIED-AT11.22A.M.</u>				
11	SEBI Appeal	126/2022 (/0000)	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0000202/2022		
	Sub Matter(Disposed) :	Misc. Application/0000203/2022		
	Sub Matter :	Misc. Application/0000204/2022		
	Sub Matter :	Misc. Application/0000362/2022		
	Misc. Application	204/2022 (/0000)	Ethan Constructions Pvt. Ltd. -STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000126/2022)				
	Misc. Application	362/2022	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal Vidhii Partner
(Main Matter Number :SEBI Appeal/0000126/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>778-DISPOSAL-COURTCODE-GDRWINSOME-AT 11.24 AM</u>				
12	SEBI Appeal	183/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates

Sub Matter(Disposed) : Misc. Application/0000296/2022

Sub Matter(Disposed) : Misc. Application/0000297/2022

Sub Matter(Disposed) : Misc. Application/0000298/2022